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# SECURITY COUNCIL AL-QAIDA SANCTIONS COMMITTEE ADDS FOURTEEN INDIVIDUALS AND TWO ENTITIES TO ITS SANCTIONS LIST

On 23 September 2014, the Security Council's Al-Qaida Sanctions Committee approved the addition of 16 names to its list of individuals and entities subject to the targeted financial sanctions, travel ban and the arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014), adopted under Chapter VII of the Charter of the United Nations.

These additions follow the Council's expression of readiness in resolution 2170 (2014) to consider listing those recruiting for or participating in the activities of ISIL, ANF and all other individuals, groups, undertakings and entities associated with Al-Qaida under the Al-Qaida sanctions regime, including through financing or facilitating, for ISIL or ANF, of travel of foreign terrorist fighters, as well as its encouragement to the Committee to urgently consider additional designations of individuals and entities supporting ISIL and ANF.

The Committee stresses the need for robust implementation of the Al-Qaida Sanctions Regime as a significant tool in combating terrorist activity, and urges all Member States to participate actively by nominating for listing additional individuals, groups, undertakings and entities which should be subject to the sanctions measures.

As a result of the new listings, any individual or entity that provides financial or material support to the individuals and entities listed below, including the provision of arms or recruits, is eligible to be added to the Al-Qaida Sanctions List and subject to the sanctions measures.

The details of the new listings are as follows:

# A. Individuals associated with Al-Qaida

QI.A.329.14. Name 1: AHMED 2: ABDULLAH 3: SALEH AL-KHAZMARI 4: AL-ZAHRANI Title: na Designation: na DOB: 15 Sep. 1978 POB: Dammam, Saudi Arabia Good quality a.k.a.: a) Abu Maryam al-Zahrani b) Abu Maryam al-Saudi c) Ahmed Abdullah S al-Zahrani d) Ahmad Abdullah Salih al-Zahrani e) Abu Maryam al-Azadi f) Ahmed bin Abdullah Saleh bin al-Zahrani g) Ahmed Abdullah Saleh al-Zahrani al-Khozmri Low quality a.k.a.: na Nationality: Saudi Arabian Passport no.: Saudi Arabian passport number E126785, issued on 27 May 2002, expired on 3 Apr. 2007 National identification no.: na Address: Located in Syria Listed on: 23 Sep. 2014 Other information: Senior member of Al-Qaida (QE.A.4.01). Wanted by the Saudi Arabian Government for terrorism. Father's name is Abdullah Saleh al Zahrani. Physical description: eye colour: dark; hair colour: dark; complexion: olive. Speaks Arabic. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice.

QI.A.330.14. Name 1: AZZAM 2: ABDULLAH 3: ZUREIK 4: AL-MAULID AL-SUBHI Title: na Designation: na DOB: 12 Apr. 1976 POB: Al Baraka, Saudi Arabia Good quality a.k.a.: a) Mansur al-Harbi b) Azzam al-Subhi c) Azam Abdallah Razeeq al Mouled Alsbhua d) Abu Muslem al-Maky e) Abu Suliman al-Harbi f) Abu Abdalla al-Harbi g) Azam A.R. Alsbhua Low quality a.k.a: na Nationality: Saudi Arabian Passport no.: Saudi Arabian passport number C389664, issued on 15 Sep. 2000, expired on 15 Sep. 2005 National identification no.: na Address: na Listed on: [date] Other information: Has ties to numerous senior Al-Qaida (QE.A.4.01) leaders. Wanted by the Saudi

Arabian Government for terrorism. Father's name is Abdullah Razeeq al Mouled al Sbhua. Physical description: eye colour: dark; hair colour: dark; complexion: dark. Speaks Arabic. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice.

QI.D.331.14. Name: 1: ANDERS 2: CAMEROON 3: OSTENSVIG 4: DALE Title: na Designation: na DOB: 19 Oct. 1978 POB: Oslo, Norway Good quality a.k.a.: na Low quality a.k.a.: a) Muslim Abu Abdurrahman b) Abu Abdurrahman the Norwegian c) Abu Abdurrahman the Moroccan Nationality: Norwegian Passport no.: na National identification no.: na Address: na Listed on: 23 Sep. 2014 Other information: Member of Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10). Physical description: eye colour: brown; hair colour: brown; height: 185 cm.

QI.A.332.14. Name 1: IBRAHIM 2: SULEIMAN 3: HAMAD 4: AL-HABLAIN

Title: na Designation: na DOB: 17 Dec. 1984 POB: Buraidah, Saudi Arabia Good quality a.k.a.:

Barahim Suliman H. al Hblian Low quality a.k.a.: a) Abu Jabal b) Abu-Jabal Nationality: Saudi

Arabian Passport no.: Saudi Arabian passport number F800691 National identification no.: na

Address: na Listed on: 23 Sep. 2014 Other information: Explosives expert and operative for the

Abdallah Azzam Brigades (AAB) (QE.A.144.14). Wanted by the Saudi Arabian Government for
terrorism. Physical description: eye colour: dark; hair colour: dark; complexion: olive. Speaks Arabic.

Photo available for inclusion in the INTERPOL-UN Security Council Special Notice.

QI.B.333.14. Name: 1: SEIFALLAH 2: BEN HASSINE 3: na 4: na

Title: na Designation: na DOB: 8 Nov. 1965 POB: na Good quality a.k.a.: a) Seif Allah ben Hocine
b) Saifallah ben Hassine c) Sayf Allah 'Umar bin Hassayn d) Sayf Allah bin Hussayn Low quality
a.k.a.: a) Abu Iyyadh al-Tunisi b) Abou Iyadh el-Tounsi c) Abu Ayyad al-Tunisi d) Abou Aayadh e)
Abou Iyadh Nationality: Tunisian Passport no.: na National identification no.: na Address: na
Listed on: 23 Sep. 2014 Other information: Founder of the Tunisian Combatant Group
(QE.T.90.02) and leader of Ansar al-Shari'a in Tunisia (QE.A.143.14). Arrest warrant issued by
Tunisian Court of First Instance on 23 Aug. 2013.

QI.A.334.14. Name: 1: 'ABD AL-RAHMAN 2: BIN 'UMAYR 3: AL-NU'AYMI 4: na Title: na Designation: na DOB: 1954 POB: na Good quality a.k.a.: a) Abd al-Rahman bin 'Amir al-Na'imi b) 'Abd al-Rahman al-Nu'aimi c) 'Abd al-Rahman bin 'Amir al-Nu'aymi e) 'Abdallah Muhammad al-Nu'aymi f) 'Abd al-Rahman al-Nua'ymi g) A. Rahman al-Naimi h) Abdelrahman Imer al Jaber al Naimeh i) A. Rahman Omair J Alnaimi j) Abdulrahman Omair al Neaimi Low quality a.k.a.: na Nationality: na Passport no.: Qatari passport number 00868774, expired on 27 Apr. 2014 National identification no.: Qatari identification number 25463401784, expires on 6 Dec. 2019 Address: na Listed on: 23 Sep. 2014 Other information: Financier and facilitator for Al-Qaida (QE.A.4.01) and Al-Qaida in Iraq (QE.J.115.04).

QI.A.335.14. Name: 1: 'ABD AL-RAHMAN 2: KHALAF 3: 'UBAYD JUDAY' 4: AL-'ANIZI Title: na Designation: na DOB: Approximately 1973 POB: na Good quality a.k.a.: a) 'Abd al-Rahman Khalaf al-Anizi b) 'Abd al-Rahman Khalaf al-'Anzi Low quality a.k.a.: a) Abu Usamah al-Rahman b) Abu Shaima' Kuwaiti c) Abu Usamah al-Kuwaiti d) Abu Usama e) Yusuf Nationality: Kuwaiti Passport no.: na National identification no.: na Address: Syria (located in since 2013) Listed on: 23 Sep. 2014 Other information: Provides support to Al-Qaida (QE.A.4.01) and Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (AQI) (QE.J.115.04), in Syria and Iraq.

QI.A.336.14. Name: 1: ANAS 2: HASAN 3: KHATTAB 4: na
Title: Amir Designation: na DOB: 7 Apr. 1986 POB: Damascus, Syria Good quality a.k.a.: Samir
Ahmed al-Khayat Low quality a.k.a.: a) Hani b) Abu Hamzah c) Abu-Ahmad Hadud Nationality: na
Passport no.: na National identification no.: 00351762055 Address: na Listed on: 23 Sep. 2014
Other information: Administrative amir of Al-Nusrah Front for the People of the Levant
(QE.A.137.14.)

QI.A.337.14. Name: 1: MAYSAR ALI 2: MUSA 3: ABDALLAH 4: AL-JUBURI

Title: Amir Designation: na DOB: 1 Jun. 1976 POB: a) Al-Shura, Mosul, Iraq b) Harara, Ninawa

Province, Iraq Good quality a.k.a.: a) Muyassir al-Jiburi b) Muyassir Harara c) Muyassir alShammari d) Muhammad Khalid Hassan Low quality a.k.a.: a) Al-Shammari b) Mus'ab al-Qahtani

c) Abu Maria al-Qatani Nationality: Iraqi Passport no.: na National identification no.: na Address: na Listed on: 23 Sep. 2014 Other information: Sharia amir of Al-Nusrah Front for the People of the Levant (QE.A.137.14.) as of early 2014.

QI.A.338.14. Name: 1: SHAFI 2: SULTAN 3: MOHAMMED 4: AL-AJMI

**Title:** Doctor **Designation:** na **DOB:** 1 Jan. 1973 **POB:** Warah, Kuwait **Good quality a.k.a.:** a) Shafi al-Ajmi b) Sheikh Shafial-Ajmi **Low quality a.k.a.:** Shaykh Abu-Sultan **Nationality:** Kuwaiti **Passport no.:** 0216155930 **National identification no.:** na **Address:** Area 3, Street 327, Building 41, Al-Uqaylah, Kuwait **Listed on:** 23 Sep. 2014 **Other information:** Fundraiser for Al-Nusrah Front for the People of the Levant (QE.A.137.14.).

QI.A.339.14. Name: 1: 'ABD AL-RAHMAN 2: MUHAMMAD 3. MUSTAFA 4: AL-QADULI Title: na Designation: na DOB: a) 1959 b) 1957 POB: Mosul, Ninawa Province, Iraq Good quality a.k.a.: a) 'Abd al-Rahman Muhammad Mustafa Shaykhlari b) Umar Muhammad Khalil Mustafa c) Abdul Rahman Muhammad al-Bayati d) Tahir Muhammad Khalil Mustafa al-Bayati e) Aliazra Ra'ad Ahmad Low quality a.k.a.: a) Abu-Shuayb b) Hajji Iman c) Abu Iman d) Abu Ala e) Abu Hasan f) Abu Muhammad g) Abu Zayna Nationality: Iraqi Passport no.: na National identification no.: na Address: na Listed on: 23 Sep. 2014 Other information: Senior Islamic State in Iraq and the Levant (ISIL), listed as Al-Qaida in Iraq (AQI) (QE.J.115.04), official. Previously served as a representative of AQI to Al-Qaida (QE.A.4.01) senior leadership in Pakistan.

QI.K.340.14. Name: 1: EMILIE 2: KONIG 3: na 4: na

Title: na Designation: na DOB: 9 Dec. 1984 POB: Ploemeur, France Good quality a.k.a.: na Low quality a.k.a.: na Nationality: French Passport no.: na National identification no.: na Address: Syria (located in since 2013) Listed on: 23 Sep. 2014 Other information: French terrorist fighter who travelled to Syria and joined Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (AQI) (QE.J.115.04). Active in radicalizing and propagating Al-Qaida's (QE.A.4.01) ideology through the Internet. Incites violent activities against France.

QI.G.341.14. Name: 1: KEVIN 2: GUIAVARCH 3: na 4: na

**Title:** na **Designation:** na **DOB:** 12 Mar. 1993 **POB:** Paris, France **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** French **Passport no.:** na **National identification no.:** na **Address:** Syria (located in since 2012) **Listed on:** 23 Sep. 2014 **Other information:** French terrorist fighter who travelled to Syria and joined Al-Nusrah Front for the People of the Levant (QE.A.137.14.). Facilitator of foreign terrorist fighters from France to Syria. Activist in violent propaganda through the Internet.

QI.D.342.14. Name: 1: OUMAR 2: DIABY 3: na 4: na

**Title:** na **Designation:** na **DOB:** 5 Aug. 1975 **POB:** Dakar, Senegal **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Omsen **b)** Oumar Omsen **Nationality:** Senegalese **Passport no.:** na **National identification no.:** na **Address:** Syria (located in) **Listed on:** 23 Sep. 2014 **Other information:** A leader of an armed group linked to Al-Nusrah Front for the People of the Levant (QE.A.137.14.) and a key facilitator for a Syrian foreign terrorist fighter network. Active in terrorist propaganda through the Internet.

## B. Entities and other groups associated with Al-Qaida

QE.A.143.14. Name: ANSAR AL-SHARI'A IN TUNISIA (AAS-T)

**A.k.a.:** a) Ansar al-Sharia in Tunisia b) Ansar al-Shari'ah in Tunisia c) Ansar al-Shari'ah d) Ansar al-Sharia e) Supporters of Islamic Law f) Al-Qayrawan Media Foundation **F.k.a:** na **Address**: Tunisia **Listed on:** 23 Sep. 2014 **Other information:** A Tunisian armed group with links to the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14. .01). The leader is Seifallah ben Hassine (QI.B.333.14.).

QE.A.144.14. Name: ABDALLAH AZZAM BRIGADES (AAB)

**A.k.a.:** a) Abdullah Azzam Brigades b) Ziyad al-Jarrah Battalions of the Abdallah Azzam Brigades c) Yusuf al-'Uyayri Battalions of the Abdallah Azzam Brigades **F.k.a:** na **Address**: Operates in Lebanon, Syria and the Arabian Peninsula **Listed on:** 23 Sep. 2014 **Other information:** An armed group that has carried out joint attacks with Al-Nusrah Front for the People of the Levant

(QE.A.137.14.).

For further details relating to the listings, please refer to the narrative summaries of reasons for listing of the above-mentioned names annexed to this release. In accordance with paragraph 36 of resolution 2161 (2014), the narrative summaries of reasons for listing the above-mentioned names are also available on the Al-Qaida Committee's website at: <a href="http://www.un.org/sc/committees/1267/narrative.shtml">http://www.un.org/sc/committees/1267/narrative.shtml</a>.

The Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eighteenth update of the List in 2014.

An updated Al-Qaida sanctions list is available from the Committee's website at: http://www.un.org/sc/committees/1267/aq\_sanctions\_list.shtml.

#### **ANNEX**

#### QI.A.329.14. Ahmed Abdullah Saleh al-Khazmari al-Zahrani

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Ahmed Abdullah Saleh al-Khazmari al-Zahrani was listed on 23 September 2014pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "supplying, selling or transferring arms and related materiel to", "recruiting for" and "otherwise supporting acts or activities of" Al-Qaida (QE.A.4.01).

#### Additional information:

Ahmed Abdullah Saleh al-Khazmari al-Zahrani is a Saudi Arabian citizen who is a senior member of Al-Qaida (QE.A.4.01).

Al-Zahrani is wanted by the Government of Saudia Arabia for terrorism. He is the subject of a law enforcement document published in 2009 that references his links to Al-Qaida. A facilitator in Iran helped Al-Zahrani travel to Afghanistan to join Al-Qaida.

In 2009, Al-Zahrani was characterized as "part of Al-Qaida's new generation" of terrorists. Al-Zahrani travelled to the Afghanistan/Pakistan border area from Saudi Arabia to join Al-Qaida prior to 2007 and is closely connected to many other senior Al-Qaida leaders.

In 2013, Al-Zahrani left the Afghanistan/Pakistan border area for Syria.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

## QI.A.330.14. Azzam Abdullah Zureik al-Maulid al-Subhi

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Azzam Abdullah Zureik al-Maulid al-Subhi was listed on 23 September 2014pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "recruiting for" and "otherwise supporting acts or

activities of" Al-Qaida (QE.A.4.01).

#### Additional information:

Azzam Abdullah Zureik al-Maulid al-Subhi is a Saudi Arabian citizen and member of Al-Qaida (QE.A.4.01).

Al-Maulid al-Subhi is wanted by the Government of Saudi Arabia for terrorism. He is the subject of a law enforcement document published in 2009 that references his ties to Al-Qaida and terrorism, as well as his links with other members of Al-Qaida.

Al-Maulid al-Subhi travelled to Afghanistan in the 1990s to join Al-Qaida and is responsible for the physical training of militants and for the coordination of foreign fighters who travel to Afghanistan to fight against the International Security Assistance Force and other international forces in Afghanistan. He specializes in mountain warfare and tactics.

Al-Maulid al-Subhi is tied to numerous senior Al-Qaida leaders including Sayf-al Adl (QI.S.1.01). Sayf-al Adl was Al-Qaida's second in command and top military strategist, and served as interim leader after Usama bin Laden's death.

Al-Maulid al-Subhi is believed to be involved in indoctrinating leaders of Al-Qaida associated terrorist groups.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Sayf-al Adl (QI.S.1.01), listed on 25 January 2001

# QI.D.331.14. Anders Cameroon Ostensvig Dale

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Anders Cameroon Ostensvig Dale was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10).

## Additional information:

Anders Cameroon Ostensvig Dale is a Norwegian who is a member ofAl-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10). Dale made his first trip to Yemen in 2008 and has returned multiple times. As a member of AQAP, Dale has received terrorist training and was taught to make bomb-belts, improvised explosive devices, and larger explosives used in car bombs. Dale's ability to travel to many countries without visa restrictions has the potential to be used by AQAP to carry out an attack in those countries.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10), listed on 19 January 2010

## QI.A.332.14. Ibrahim Suleiman Hamad al-Hablain

Date on which the narrative summary became available on the Committee's website: 23 September

2014

Ibrahim Suleiman Hamad al-Hablain was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "supplying, selling or transferring arms and related materiel to", "recruiting for" and "otherwise supporting acts or activities of" Al-Qaida (QE.A.4.01).

#### Additional information:

Ibrahim Suleiman Hamad al-Hablain is a Saudi Arabian citizen andwanted by the Government of Saudi Arabia for terrorism. A law enforcement document issued on 10 February 2009 references his activities related to terrorism and his links to Al-Qaida (QE.A.4.01). Ibrahim Suleiman Hamad al-Hablain is an explosives expert and operative for Abdallah Azzam Brigades (AAB) (QE.A.144.14).

AAB was formed in 2009 and is connected to Al-Nusrah Front for the People of the Levant (QE.A.137.14). AAB is divided into two branches, the Lebanon-based Ziyad al-Jarrah Battalions and the Arabian Peninsula-based Yusuf al-'Uyayri Battalions. During 2014, AAB carried out joint attacks with Al-Nusrah Front. For example, in summer 2014, the two groups carried out a joint attack in the Qalumun area, Syria.

AAB also claimed joint responsibility with Al-Nusrah Front in Lebanon for several rocket attacks in Hermel, Lebanon, in December 2013, January 2014, and March 2014. In December 2014, Abu Mohammed al-Jawlani (QI.A.317.13), the leader of Al-Nusrah Front, publicly stated that his group now had a Lebanese wing that had claimed responsibility for the Hermel rocket attack.

AAB has also claimed responsibility for multiple attacks in Lebanon linked to the uprising in Syria, including the November 2013 attack on the Iranian Embassy in Beirut, which killed 147 people, and the February 2014 suicide bomb attack against the Iranian Cultural Center in Beirut that killed 129. After the Iranian Cultural Center bombing, AAB released a statement saying that the attacks were a sign of solidarity with the Syrian uprising.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Nusrah Front for the People of the Levant (QE.A.137.14), listed on 14 May 2014

Abdallah Azzam Brigades (AAB) (QE.A.144.14), listed on 23 September 2014 Abu Mohammed al-Jawlani (QI.A.317.13), listed on 24 July 2013

#### QI.B.333.14. Seifallah ben Hassine

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Seifallah ben Hassine was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01), the Tunisian Combatant Group (QE.T.90.02) and Ansar al-Shari'a in Tunisia (AAS-T) (QE.A.143.14).

#### Additional information:

Seifallah ben Hassine is the leader of Ansar al-Shari'a in Tunisia (AAS-T) (QE.A.143.14). Under ben Hassine's leadership, AAS-T has been implicated in attacks against Tunisian security forces, assassinations of Tunisian political figures, and an attempted bombing of a tourist hotel. Ben Hassine has links to the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01). Prior to his

founding of AAS-T, Seifallah ben Hassine was a founder of the Tunisian Combatant Group (QE.T.90.02), which organized the recruitment of volunteers for training in Al-Qaida (QE.A.4.01) related camps in Afghanistan.

In September 2012, AAS-T was involved in an attack against the United States Embassy and the American Community School in Tunis, Tunisia. In 2013, AAS-T was implicated in the assassination of two Tunisian politicians: in February 2013, Chokri Belaid was assassinated in front of his home by members of AAS-T, and in July 2013, Mohamed Brahmi was assassinated outside his home by members of AAS-T.

On 30 October 2013, AAS-T attempted to carry out suicide attacks against two tourist sites in Tunisia. The first attack took place when a bomber blew himself up outside a hotel in Sousse, Tunisia, resulting in no other fatalities. That same day, police prevented a suicide bombing in Monastir, Tunisia, when they arrested a would-be bomber at the Tomb of Habib Bourguiba.

AAS-T has also been involved in recruiting youth in Tunisia for fighting in Syria.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001
The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01), listed on 6 October 2001
Tunisian Combatant Group (QE.T.90.02), listed on 10 October 2002
Ansar al-Shari'a in Tunisia (AAS-T) (QE.A.143.14), listed on 23 September 2014
Tarek ben Habib ben al-Toumi al-Maaroufi (QI.A.74.02), listed on 3 September 2002

## QI.A.334.14. 'Abd al-Rahman bin 'Umayr al-Nu'aymi

Date on which the narrative summary became available on the Committee's website: 23 September 2014

'Abd al-Rahman bin 'Umayr al-Nu'aymi was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "otherwise supporting acts or activities of" Al-Qaida (QE.A.4.01) and Al-Qaida in Iraq (QE.J.115.04).

#### Additional information:

In 2013, 'Abd al-Rahman bin 'Umayr al-Nu'aymi ordered the transfer of nearly \$600,000 to Al-Qaida (QE.A.4.01) via an Al-Qaida representative in Syria, Abu-Khalid al-Suri (deceased), and intended to transfer nearly \$50,000 more.

Al-Nu'aymi has facilitated significant financial support toAl-Qaida in Iraq (AQI) (QE.J.115.04), and served as an interlocutor between AQI leaders and Qatar-based donors. Al-Nu'aymi reportedly oversaw the transfer of over \$2 million per month to AQI for a period of time.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Qaida in Iraq (QE.J.115.04), listed on 18 October 2004

### QI.A.335.14. 'Abd al-Rahman Khalaf 'Ubayd Juday' al-'Anizi

Date on which the narrative summary became available on the Committee's website: 23 September 2014

'Abd al-Rahman Khalaf 'Ubayd Juday' al-'Aniziwas listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "otherwise supporting acts or activities of" Al-Qaida (QE.A.4.01), Al-Nusrah Front for the People of the Levant (QE.A.137.14) and Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (AQI) (QE.J.115.04).

#### Additional information:

Since at least 2008, 'Abd al-Rahman Khalaf 'Ubayd Juday' al-'Anizi worked with a senior Al-Qaida in Iraq (AQI) (QE.J.115.04) facilitator and AQI financial official to transfer funds from Kuwait to Syria. He also worked with an AQI facilitator to pay for the travel of foreign terrorist fighters moving from Syria to Iraq. Al-'Anizi worked to smuggle several foreign terrorist fighters from Kuwait to Afghanistan, likely to join Al-Qaida (QE.A.4.01) and was involved in facilitation activities with Iran-based Al-Qaida facilitators, including the movement of foreign terrorist fighters to Afghanistan via Iran.

Since 2013, Al-'Anizi has been in Syria. He is a well-known facilitator for Al-Nusrah Front for the People of the Levant (QE.A.137.14) and helps in sending operatives and logistics to Syria from the Gulf region.

Since early 2014, he has been providing a wide range of support to the Islamic State in Iraq and the Levant, listed as AQI, in Syria and Iraq.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Qaida in Iraq (QE.J.115.04), listed on 18 October 2004

Al-Nusrah Front for the People of the Levant (QE.A.137.14), listed on 14 May 2014

# QI.A.336.14. Anas Hasan Khattab

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Anas Hasan Khattab was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "otherwise supporting acts or activities of" Al-Nusrah Front for the People of the Levant (QE.A.137.14).

## Additional information:

Anas Hasan Khattab was the administrative amir of Al-Nusrah Front for the People of the Levant (QE.A.137.14) as of early 2014. In late 2013, Khattab was a leader in Al-Nusrah Front and was the group's overall administrative amir.

Khattab was also a member of Al-Nusrah Front's shura council as of mid-2013. Also in mid-2013, Khattab chose three new bodyguards for Al-Nusrah Front overall leader Abu Mohammed al-Jawlani (QI.A.317.13).

As of mid-2012, Khattab was involved in the formation of Al-Nusrah Front. He communicated periodically with Al-Qaida in Iraq (QE.J.115.04) leadership to receive financial and material assistance and helped facilitate funding and weapons for Al-Nusrah Front.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Qaida in Iraq (QE.J.115.04), listed on 18 October 2004

Al-Nusrah Front for the People of the Levant (QE.A.137.14), listed on 14 May 2014

Abu Mohammed al-Jawlani (Ql.A.317.13), listed on 24 July 2013

#### Ql.A.337.14. Maysar Ali Musa Abdallah al-Juburi

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Maysar Ali Musa Abdallah al-Juburi was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "otherwise supporting acts or activities of" Al-Nusrah Front for the People of the Levant (QE.A.137.14).

#### Additional information:

Maysar Ali Musa Abdallah al-Juburi was the sharia amir of Al-Nusrah Front for the People of the Levant (QE.A.137.14) as of early 2014. Earlier in 2013, Al-Juburi travelled to an Al-Nusrah Front training camp in northern Syria to provide religious lectures for fighters being trained at the camp. Al-Juburi was a member of Al-Nusrah Front's shura council as of mid-2013. As of late December 2013, Al-Juburi continued to serve as a senior official in Al-Nusrah Front.

Al-Juburi moved from Mosul, Iraq, to Syria in late 2011 to exploit Syria's more permissive security environment with the objectives of transferring Al-Qaida's (QE.A.4.01) ideology to Syria and forming likeminded terrorist groups. As of mid-2012, Al-Juburi became the main religious and military commander for Al-Nusrah Front in eastern Syria and also operated a training camp for the network.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Nusrah Front for the People of the Levant (QE.A.137.14), listed on 14 May 2014

Abu Mohammed al-Jawlani (QI.A.317.13), listed on 24 July 2013

## QI.A.338.14. Shafi Sultan Mohammed al-Ajmi

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Shafi Sultan Mohammed al-Ajmi was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "supplying, selling or transferring arms and related materiel to", and "otherwise supporting acts or activities of" Al-Nusrah Front for the People of the Levant (QE.A.137.14).

#### Additional information:

Shafi Sultan Mohammed al-Ajmiis one of the most active Kuwaiti fundraisers for Al-Nusrah Front for the People of the Levant (QE.A.137.14) and operates regular social media campaigns seeking

donations for Syrian fighters.

In July 2014, he publicly admitted that he and his associates collected money under the auspices of charity and delivered the funds in person to groups including Al-Nusrah Front. Al-Ajmi also acknowledged purchasing and smuggling arms, apparently to the same groups.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Nusrah Front for the People of the Levant (QE.A.137.14), listed on 14 May 2014

#### QI.A.339.14. 'Abd al-Rahman Muhammad Mustafa al-Qaduli

Date on which the narrative summary became available on the Committee's website: 23 September 2014

'Abd al-Rahman Muhammad Mustafa al-Qaduli was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "otherwise supporting acts or activities of" Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (QE.J.115.04).

#### Additional information:

'Abd al-Rahman Muhammad Mustafa al-Qaduli is a senior Islamic State in Iraq and the Levant (ISIL), listed as Al-Qaida in Iraq (AQI) (QE.J.115.04), official who reintegrated himself into ISIL following his release from prison in early 2012 and travelled to Syria to work in a Syria-based ISIL network. In 2004, Al-Qadulijoined AQI under the command of then-leader of AQI Abu Musab al-Zarqawi, also known as Ahmad Fadil Nazal al-Khalayleh (deceased), and served as Al-Zarqawi's deputy and the group's emir of Mosul in Ninawa Province, Iraq. Al-Qaduli was an assistant to Al-Zarqawi while in AQI and previously served as AQI's representative to Al-Qaida (QE.A.4.01) senior leadership in Pakistan. In February 2006, Al-Qaduli travelled to Pakistan on behalf of Al-Zarqawi to conduct an interview, which was then to be provided to Al-Qaida leaders in Afghanistan.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Qaida in Iraq (QE.J.115.04), listed on 18 October 2004

## QI.K.340.14. Emilie Koniq

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Emilie Konig was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (AQI) (QE.J.115.04).

## Additional information:

Emilie Konig is a former activist of Forsane Alizza (not listed), an organization which used to openly promote terrorism. After the organization was dismantled in 2012, Emilie Konig carried on her radicalization process and resumed her terrorist propaganda activities on several Facebook pages.

During spring 2012, Emilie Konig travelled to Syria in order to fight and to join her husband who was already fighting alongside the Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (AQI) (QE.J.115.04).

In a video posted on 31 May 2013, Emilie Konig appeared training with a shotgun in Syria. In another video posted online on 2 June 2013, she addressed propaganda messages to her children. She came back to France in August 2013, returned to Syria on 7 November 2013 and has remained in Syria since. From Syria, she frequently calls her contacts in France encouraging them to commit violent activities against designated targets (French institutions, French military wives) within French territory.

In France, Emilie Konig has been subject to assets freezing measures for her terrorist activities since 11 July 2012.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Qaida in Iraq (QE.J.115.04), listed on 18 October 2004

#### QI.G.341.14. Kevin Guiavarch

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Kevin Guiavarch was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "recruiting for" Al-Nusrah Front for the People of the Levant (QE.A.137.14).

#### Additional information:

Kevin Guiavarch was the most active supporter of currently imprisoned Mohamed Achamlane (not listed), who is the former leader of Forsane Alizza (not listed), an organization which used to openly promote terrorism. After Forsane Alizza was dismantled in 2012, Kevin Guiavarch and his wife, Salma Oueslati (QI.O.343.14), tried to use the Internet to remobilize former militants of the organization.

Kevin Guiavarch continued his violent propaganda via social networks such as Facebook or specialized terrorism promoting forums such as "Ansar al Haqq" (not listed), where he glorified Mohamed Merah (not listed).

On 31 December 2012, Kevin Guiavarch and Salma Oueslati left France and travelled via Tunisia to contested areas in Syria where they have remained since. Kevin Guiavarch is fighting in the Aleppo area of Syria, alongside fighters affiliated to Al-Nusrah Front for the People of the Levant (QE.A.137.14).

Kevin Guiavarch and his wife also support individuals who are planning to travel from France to Syria in order to join terrorist groups.

In France, Kevin Guiavarch has been subject to assets freezing measures for his terrorist activities since 24 April 2012.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Nusrah Front for the People of the Levant (QE.A.137.14), listed on 14 May 2014

Salma Oueslati (QI.O.343.14), listed on 23 September 2014

### QI.D.342.14. Oumar Diaby

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Oumar Diaby was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "recruiting for" Al-Nusrah Front for the People of the Levant (QE.A.137.14).

#### Additional information:

Oumar Diaby was an active member of Forsane Alizza (not listed), an organization which used to openly promote terrorism and was dismantled in 2012. He was in charge of video editing activities for the organization. Oumar Diaby, through his videos, paid tribute to Al-Qaida (QE.A.4.01) leader Usama bin Laden (deceased) and terrorist acts committed in Europe. He carried on promoting terrorism on the Internet during his detention for common law crimes from 9 December 2011 to 25 June 2012.

Soon after a deportation measure was taken by French authorities, Oumar Diaby announced on 25 July 2013 via his Facebook account that he had travelled to Syria. Oumar Diaby is currently the leader of an armed group with approximately 80 members linked to Al-Nusrah Front for the People of the Levant (QE.A.137.14).

From Syria, Oumar Diaby continues to post videos containing terrorist propaganda and promoting Al-Nusrah Front. He is directly involved in a Syrian foreign terrorist fighter network. He views himself as a key facilitator in foreign terrorist fighter networks and stated that he is "proud of being a terrorist".

In France, Oumar Diaby has been subject to assets freezing measures for his terrorist activities since 2 March 2012. An international arrest warrant was issued against him by France on 26 March 2014.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Nusrah Front for the People of the Levant (QE.A.137.14), listed on 14 May 2014

#### QE.A.143.14. Ansar al-Shari'a in Tunisia (AAS-T)

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Ansar al-Shari'a in Tunisia was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01).

#### Additional information:

Ansar al-Shari'a in Tunisia (AAS-T) is a Tunisian armed group founded by Seifallah ben Hassine (QI.B.333.14) in early 2011. It has links to the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01) and has been implicated in attacks against Tunisian security forces, assassinations of

Tunisian political figures, and an attempted bombing of a tourist hotel.

In September 2012, AAS-T was involved in an attack against the United States Embassy and the American Community School in Tunis City, Tunisia. In 2013, AAS-T was implicated in the assassination of two Tunisian politicians. In February 2013, Chokri Belaid was assassinated in front of his home by members of AAS-T, and in July 2013, Mohamed Brahmi was assassinated outside his home by members of AAS-T.

On 30 October 2013, AAS-T attempted to carry out suicide attacks against two tourist sites in Tunisia. The first attack took place when a bomber blew himself up outside a hotel in Sousse, Tunisia, resulting in no other fatalities. That same day, police prevented a suicide bombing in Monastir, Tunisia, when they arrested a would-be bomber at the Tomb of Habib Bourguiba.

AAS-T has also been involved in recruiting youth in Tunisia for fighting in Syria.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01), listed on 6 October 2001

Seifallah ben Hassine (QI.B.333.14), listed on 23 September 2014

# QE.A.144.14. Abdallah Azzam Brigades (AAB)

Date on which the narrative summary became available on the Committee's website: 23 September 2014

Abdallah Azzam Brigades was listed on 23 September 2014 pursuant to paragraphs 2 and 4 of resolution 2161 (2014) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "recruiting for" and "otherwise supporting acts or activities of"Al-Nusrah Front for the People of the Levant (QE.A.137.14).

### Additional information:

Abdallah Azzam Brigades (AAB) was formed in 2009 and is connected to Al-Nusrah Front for the People of the Levant (QE.A.137.14). AAB is divided into two branches, the Lebanon-based Ziyad al-Jarrah Battalions and the Arabian Peninsula-based Yusuf al-'Uyayri Battalions.

During 2014, AAB carried out joint attacks with Al-Nusrah Front. For example, in summer 2014, the two groups carried out a joint attack in the Qalumun area, Syria.

AAB also claimed joint responsibility with Al-Nusrah Front in Lebanon for several rocket attacks in Hermel, Lebanon, in December 2013, January 2014, and March 2014. In December 2014, Abu Mohammed al-Jawlani (QI.A.317.13), the leader of Al-Nusrah Front, publicly stated that his group now had a Lebanese wing that had claimed responsibility for the Hermel rocket attack.

AAB has also claimed responsibility for multiple attacks in Lebanon linked to the uprising in Syria, including the November 2013 attack on the Iranian Embassy in Beirut, which killed 147 people, and the February 2014 suicide bomb attack against the Iranian Cultural Center in Beirut that killed 129. After the Iranian Cultural Center bombing, AAB released a statement saying that the attacks were a sign of solidarity with the Syrian uprising.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Nusrah Front for the People of the Levant (QE.A.137.14), listed on 14 May 2014

Abu Mohammed al-Jawlani (QI.A.317.13), listed on 24 July 2013

Ibrahim Suleiman Hamad al-Hablain (QI.A.332.14), listed on 23 September 2014

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United Nations

# 23 September 2014



Department of Public Information • News and Media Division • New York

# SECURITY COUNCIL AL-QAIDA SANCTIONS COMMITTEE AMENDS ONE ENTRY ON ITS SANCTIONS LIST

On 23 September 2014, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) enacted the amendments specified with underline and strikethrough in the entry below on its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations.

#### A. Individuals associated with Al-Qaida

QI.A.316.13 Name: 1: IYAD 2: AG GHALI 3: na 4: na

Name (original script): اياد اغ غالى

Title: na Designation: na DOB: 4954 1958 POB: Abeibara, Kidal Region, Mali Good quality a.k.a.: na Sidi Mohamed Arhali, born on 1 Jan. 1958 in Bouressa, Bourem Region, Mali Low quality a.k.a.: na Nationality: Malian Passport no.: na Malian passport number A1037434, issued on 10 Aug. 2001, expires on 31 Dec. 2014 National identification no.: na Malian birth certificate number 012546 Address: Mali Listed on: 25 Feb. 2013 (amended on 23 Sep. 2014) Other information: Founder and leader of Ansar Eddine (QE.A.135.13). Member of the Tuareg Ifogas tribe. Linked to the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.) and Mouvement pour l'Unification et le Jihad en Afrique de l'Ouest (MUJAO) (QE.M.134.12.). Name of father is Ag Bobacer Arhali, name of mother is Rhiachatou Wallet Sidi.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eighteenth update of the List in 2014. An updated List is accessible on the Committee's website at the following URL: <a href="http://www.un.org/sc/committees/1267/aq\_sanctions\_list.shtml">http://www.un.org/sc/committees/1267/aq\_sanctions\_list.shtml</a>

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